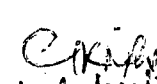
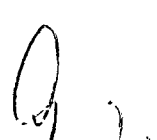


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. MA 530/95 in CP 127/94 in OA 539/92
K. C Sani Versus V D L

Date of Order	Orders
<u>28.11.95</u>	Mr. S. Kumar - Counsel for the applicant At the request of the learned Counsel for the applicant, case may be adjourned and listed for admission on 6.12.95  (O. P. Sharma) M(A)  (Gopal Krishna) V.C
<u>6-12-95</u>	MA NO. 530/95 in CP NO. 127/94 in OA NO. 539/92 Mr. S. Kumar, Counsel for the applicant The learned counsel for the applicant States that he does not wish to Press this Misc. Application. The M.A. is, therefore, dismissed as not pressed.  (Rattan Prakash) M(J)  (O. P. Sharma) M(A)

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